

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. _____ OF 199

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

7/9/98

Mr. N.K. Chadale, Counsel for
Applicant

Mr. Anam Bhanu, Counsel for
the Respondent
2d3

None present for Respondent no. 1

Recd. copy
ABH
7/9/98

P. Singh
Meer
10/9

The learned Counsel
for applicant wants to
withdraw the petition, therefore,
the petition is dismissed as
having been withdrawn.

The CA stand signed
by counsel of respondent

Gopal Singh
Gopal Singh
Adm. Member

A. K. Mishra
A. K. Mishra
न्यायिक सदस्य
JUDL. MEMBER

Part II and III destroyed
in my presence on 28.1.2006
under the supervision of
section officer (J) as per
order dated 28.1.2006

Section officer (Record)